

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4248**

TO BE ANSWERED ON THE 28TH MARCH, 2017/ CHAITRA 7, 1939 (SAKA)

THEFT INCIDENTS

4248. DR. A. SAMPATH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of theft incidents at the residence of Members of Parliament and Members of Legislative Assemblies etc. and persons arrested by the Delhi Police during each of the last three years and the current year;

(b) the action taken by the Government for the security of VIP areas in the NCT of Delhi; and

(c) the other corrective steps taken by the Government to stop such cases in future?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): As reported by Delhi Police, the total number of registered cases of theft at the residence of Members of Parliament and Legislative Assemblies and persons arrested by Delhi Police during last three years and current year upto 28.2.17 are as under:-

Years	Cases registered	Persons arrested
2014	25	9
2015	29	12
2016	19	5
2017 (upto 28.2.17)	2	0

(b) to (c): The steps/measures taken by Delhi Police to strengthen the security of VIP areas in the NCT of Delhi and curb theft incidents include deployment of police pickets, patrolling by Police Control Room Vans, Motor Cycles, Emergency Response Vehicles (ERVs) and Beat Staff, and verification of character and antecedents of servants in the residences of VIPs. Two (02) new full-fledged Police Stations in South Avenue and North Avenue have also been set up especially for MP's residences in North & South Avenue.
